

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82, 11 & 49 of 2014

Dated : 22nd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 82 of 2014

**Guttaseema Wind Energy Company ... Appellant(s)
Pvt. Ltd.**

Versus

**Karnataka Electricity Regulatory ... Respondent(s)
Commission & Ors.**

Counsel for the Appellant (s) : Mr. Ananatha Narayana M.G.

**Counsel for the Respondent(s) : Mr. Anand K.Ganesan for R-1
Mr. Darpan K.M.
Mr. B.C. Thiruvengadam for
R-3 to R-7**

Appeal No. 11 of 2014

&

IA no. 14 of 2014

In the matter of

Indian Wind Power Association ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. Respondent(s)**

Appeal No. 49 of 2014

&

IA no. 85 of 2014

In the matter of

Indian Wind Turbine Manufacture's Association ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : **Mr. Vishal Gupta**
Mr. Kumar Mihir
Counsel for the Respondent(s) : **Mr. B.C. Jhiruvengadam**
Mr. Darpan for R.2 to 6
Mr. Anand K. Ganesan for R.1

ORDER

It is now submitted that the pleadings are complete in Appeal Nos. 11 and 49 of 2014.

Since all the three Appeals are against the same impugned Order, the same can be heard together.

As agreed by the learned counsel for the parties, post these matters for hearing before the **Chennai Circuit Bench on 13th & 14th August, 2014.** In the meantime, the pleadings to be completed in Appeal no. 82 of 2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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